

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH
ALLAHABAD

Original Application No. 705 of 1994

Abdul Shami & others

...Applicants

Versus

Union of India & others

...Respondents

HON'BLE MR. MAHARAJ DIN, MEMBER (J)
HON'BLE MISS USHA SEN, MEMBER (A)

(By Hon'ble Mr. Maharaj Din- JM)

In this petition the relief sought by all the six applicants joining together is that the direction be issued to the respondents for payment of arrears of wages due to them w.e.f. 1.1.1986 as a consequence of stepping -up of the pay at par with their juniors.

2- The applicants were working as Engine Shunter in Loco Shed Jhansi. Prior to 1.1.1986 they were working in the pay scale of Rs.290-400 and were drawing the pay at different stages ranging from Rs.330-350 according to their length of services. It is stated that after ~~introduction of~~ reproduction of revised pay scale w.e.f. 1.1.1986 on implementation of IV Pay Commission Recommendations the grade of the applicants who were shunters were revised from Rs.290-400 to Rs.1200-2040. The pay scale of the applicants were revised w.e.f. 1.1.1986. The applicants later came to know that their juniors were given higher pay scale. Therefore, the applicants have claimed the difference of wages from the date when their juniors were allowed to get higher pay scale.

3- We have heard the learned counsel for the applicants at admission stage. He has ^{stated} that the application may be disposed of with the direction to the respondents to decide the representation.

4- Considering these facts and circumstances of the case, we dispose of the application of the applicants at the admission stage with the direction to the respondents to dispose of the representation of the applicants dated 5-9-1992(Annexure A-5) within a period of three months from the date of communication of this order according to rules and by reasoned order. The copy of the representation ^{shall be} to be supplied by the applicants to the respondents along with the copy of the order of the court.

Uhl
MEMBER (A)

Dms
MEMBER (J)

DATE: Allahabad May 6th, 1994.

(IS PS)
